

1	2	3	4	5
				investment clearance by State Government and clearance from Ministry of Environment & Forests. Based upon information received from Government of Bihar, Planning Commission has been requested to accord investment clearance.
2	Punassi Reservoir Project	173.04	20.8	Modified estimate examined by CWC and comments pending with Government of Bihar for compliance.
3	Subernarekha Multipurpose Project	1428.82	154.8	Considered and accepted by the Advisory Committee in December '92 for Rs. 1428.82 crore subject to environmental clearance and clearance of rehabilitation & resettlement plans by the Ministry of Welfare and concurrence of the State Finance Department. Concurrence of the State Finance Department has been obtained and sent to Planning Commission. Other observations are pending with Government of Bihar.
4	Punpun Morhar Dardha Irrigation Project	68.92	57.88	The Project report was sent back to the State Government in Feb. '92 as the same was not processed as per CWC guidelines. Supplementary report was received in Dec. '93. State compliances of comments of CWC on various aspects sent during 3-'94 to 4-'94 has been received. Environmental clearance has to be obtained by the State Govt.
Medium Projects				
5	Kundghat Reservoir Project	5.61	1.80	Accepted by Advisory Committee for Rs. 5.61 crore in 8.88 subject to observations.

Sewage and Rainy Water

442 SHRI BHAGWAN SHANKER RAWAT Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government are aware that the drain which carries the sewage and rainy water from Tajganj area adjoining Taj Mahal causes environmental pollution and at the same time it has damaged the foundation of Taj Mahal due to heavy rains in Agra during the current year.

(b) if so, the steps propose to be taken to check its recurrence in future, and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Special Grants for Brahmaputra Board

443 SHRI SHANTILAL PARSOTAMDAS PATEL Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government have decided to give

special grants to Assam for expediting completion of the work of Brahmaputra Board;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c). The Brahmaputra Board set up during December, 1981 under a Statutory Act, under the Ministry of Water Resources is provided 100% grant-in-aid for carrying out its activities such as survey, investigation and preparation of master plans for the Brahmaputra and Barak river systems. So far an amount of Rs. 99.79 crore has been released to the Brahmaputra Board for its various activities.

However, even though the implementation of flood management schemes in Assam is the responsibility of the State Government, considering the complexity and magnitude of flood problem in the Brahmaputra valley, the Central Government has been providing Central loan assistance to the State of Assam, since 1974-75, to undertake priority flood control schemes. Till 1995-96, an amount of Rs. 340.00 crore has been released to the State. During the year 1996-97, it is proposed to provide to the Govt. of Assam Rs. 25 crore, on reimbursement basis, as grant for flood control works.

Indo-Nepal Talks

444. SHRI DADA BABURAO PARANJPE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that high level talks took place between India and Nepal at Kathmandu on January 28, 1996;

(b) if so, the details thereof and the issues discussed in these talks; and

(c) the agreements reached as a result of the talks?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c). Shri Pranab Mukherjee, then External Affairs Minister, paid an official visit to Nepal from 26-29 January, 1996 at the head of a delegation which included Foreign Secretary, Secretary, Ministry of Power and Secretary, Ministry of Water Resources. He held discussions with his counterpart as well as other Nepalese dignitaries on a variety of subjects of mutual interest including cooperation in spheres of trade, commerce, water resources, tourism and infrastructural development in Nepal. He also called on His Majesty the King of Nepal and the Prime Minister of Nepal.

The two sides initiated a "Treaty concerning the Integrated Development of the Mahakali River

including Sarada Barrage, Tanakpur Barrage and Pancheshwar Project."

National Annual Award on Women's Day

445. SHRI PINAKI MISRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether in order to provide due status to women, especially that in their role of mother and a house-wife Government have considered the desirability of introducing a National Annual Award on Women's Day every year, to be named in a suitable manner such as 'The Mother of the Year Award' to be awarded to the woman who plays the role of a mother best;

(b) if so, the decision taken in the matter;

(c) whether similar awards are also proposed to be introduced at the State and district levels, and

(d) the steps taken in pursuance thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMALI) : (a) No, Sir

(b) to (d). Does not arise.

[Translation]

Deployment of M-11 Missiles

446. DR. RAMESH CHAND TOMAR
SHRI MOHAN RAWALE :
SHRIMATI GEETA MUKHERJEE :
SHRI SANAT KUMAR MANDAL :
DR. MURLI MANDOAR JOSHI :
DR. KRUPASINDHU BHOI :
SHRI AMAR PAL SINGH :
SHRI DEVI BUX SINGH

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have seen reports in the US press about the deployment of nuclear-capable M-11 missiles by Pakistan acquired from China,

(b) if so, the reaction of the Government thereto,

(c) whether this has posed a serious threat to our security, and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b). Government have seen press reports regarding the deployment of nuclear capable M-11 missiles by Pakistan. Government have been aware of the acquisition of these missiles and consider it a matter of great concern